NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.523/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name	of the Company	Atul Rastogi-Versus-Dun	cans Industries Ltd.	
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2	the Anoshu with	O CHOSE, tou IN BANDAL, AOV CHARRAVARTY, ton	for the operations	AB 11.1.2018

1. Mrs. Navila Datta Chowdhury, Adv. } Respondent @andlung.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has submitted that arguing Sr. Counsel is not present so on this ground she made a request for adjournment. Prayer is allowed.

List it on 07/02/2018.

Sd

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)